

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:48

ANSWERED ON:11.11.2010

UTILIZATION OF MSDP FUNDS

Botcha Lakshmi Smt. Jhansi;Saroj Smt. Sushila

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the funds sanctioned and released under the Multi-Sectoral Development Programme (MSDP) for Minorities for the financial year 2010-11 by the Union Government, State-wise;

(b) the details of the unutilised funds under MSDP in the minority concentration districts in each State of the country with reasons therefor; and

(c) the steps taken by the Union Government to ensure optimum utilisation of these funds by all the States?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (c): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No.48 asked by Smt. Botcha Jhansi Laxmi and Shrimati Sushila Saroj regarding utilization of Multi- sectoral Development Programme (MsDP) funds to be answered on 11-11-2010.

(a) to (c): The details of funds sanctioned, released and unutilized under Multi-sectoral Development Programme (MsDP) for 90 Minority Concentration Districts implemented in 20 States/ UTs since 2008-09 are annexed. There is an unutilized amount of Rs. 2951.30 lakh for 2008-09. A large majority of projects taken up under MsDP are for construction of assets for which utilization certificates are awaited from the States/UTs. Utilisation reports for 2009-10 will be due 12 months after the close of the financial year. The scheme of MsDP has a monitoring mechanism for regular review at district, State/UT and Centre. The programme is reviewed and monitored periodically at various levels in the Centre. Field visits are carried out by Government officers and National Level Monitors (NLMs) and review meetings are held with the States/UTs.